

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

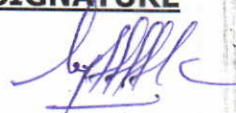
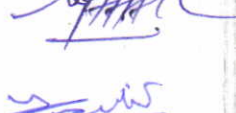
C. P. NO. 45(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016**

NAME OF THE COMPANY: Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SUSH GORHA	ADVOCATE	RESPONDENT No. 2	
2	SISHARTH	ADVOCATE	RESPONDENT No. 2	
3	Manish Kaushik	Advocate	PETITIONERS	
4	Lovish Sharma	ADVOCATE	PETITIONERS	

ORDER

Arguments heard. Both counsels shall submit their written synopsis.

2. To come up on 04.11.2016.


(Ina Malhotra)
Member Judicial